NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **25.04.2025** (FRIDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 53/2025 For Exemption IA No. 597/2025 For Stay IA No. 598/2025 For Urgent listing IA No. 599/2025	Geometrix Laser Solutions Pvt Ltd VS Dr. BVS Lakshmi & 2 Ors.	Mr. Amir Bavani	Ms. Kopal Sharraf For Caveator
2.	Comp App (AT) (CH) No. 55/2025 For Direction IA No. 602/2025 For Additional Docs IA No. 603/2025 For Condone Delay IA No. 604/2025 For Exemption IA No. 605 & 606/2025 Delay in refiling IA No. 607/2025	Harsha Vardhan Reddy Vs Merit Inn Southern Star Pvt. Ltd. & 10 Ors.	Mr. Yogesh Kumar Jagia	
3.	Comp App (AT) (CH) No. 56/2025 For Additional Docs. IA No. 609/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors.	Mr. Krishna Dath	
4.	Comp App (AT) (CH) (Ins) No. 217/2025 To dispense with IA No. 600/2025 For Stay IA No. 601/2025	G. Yoganand Vs Catalyst Trusteeship Limited	Mr. Adarsh Subramanian	Tatva Legal For Caveator

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No. 548/2025 (For Recall) in TA (AT) No. 118/2021 (Comp App (AT) (Ins) No. 490/2020 For Exemption IA No. 1269/2020 For Stay IA No. 1268/2020 & 981/2023)	Shakambri Traders Vs Venkataramana Rao Nagarajan Liquidator of Ashok Magnetics Ltd. & 4 Ors.	Ms. Arthi Fernandes	Mr. R Subramanian R1 Mr. Rajesh Bohra R2
6.	Comp App (AT) (CH) (Ins) No. 08/2025 For Stay IA No. 50/2025 For Exemption IA No. 51/2025	SEW LSY Highways Ltd Vs Punjab National Bank WITH	Ms. Kopal Sharraf	Mr. VV Sivakumar
7.	Comp App (AT) (CH) (Ins) No. 09/2025 For Exemption IA No. 53/2025 For Stay IA No. 54/2025	SEW LSY Highways Ltd. Vs National Asset Reconstruction Company Ltd	Ms. Kopal Sharraf	Mr. VV Sivakumar
8.	IA No. 309/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 109/2025	Pathukasahasram Raghunathan Raman, Liquidator Vs Khushboo Sharma	Mr. Shreyas Jayasimha	
9.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors. Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt. Ltd. & 8 Ors. WITH	Mr. MV Swaroop	Mr. B Dhanaraj- R7
10.	IA No. 1178, 1179 & 1247/2024 (For Direction) in Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1
11.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 8 Ors.	Mr.CV Shailandhran	Mr. MV Swaroop R2- R4

12.	Comp App (AT) (CH)	Nagarjuna Agro	Mr. TK Bhaskar	
	No. 37/2024	Chemicals Pvt. Ltd. & 3		
	For Stay	Ors.		
	IA No. 660 & 661/2024	Vs		
	For Direction	Shrikant Gopilal Rathi		
	IA No. 1249/2024	& 4 Ors.		
	•	WITH		
13.	IA No. 1248/2024	Nagarjuna Agro	Mr. TK Bhaskar	
	(For Direction)	Chemicals Pvt. Ltd & 3		
	in	Ors.		
	Comp App (AT) (CH)	Vs		
	No. 43/2024	Shrikant Gopilal Rathi		
	For Stay	& 4 Ors		
	IA No. 736 & 737/2024			

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
14.	IA No. 608 & 427/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No.745/2023 For Stay IA No.746/2023 & 426/2025	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.	Mr. S Vibu Nandhan	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
15.	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No.749/2023 For Stay IA No. 750/2023 & 428/2025 To Adv. Hg. IA No. 429/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr	Mr. S Vibu Nandhan	Mr. Sanjay Kishore-R1 Mr. VVSN Raju- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 270/2024 For Stay IA No. 723/2024	S Srinivasan, Personal Guarantor, Sri Venkatram Spinners Pvt. Ltd. Vs State bank of India, Rep by Assistant General Manager, SAMB WITH	Mr. V Arvind Rajagopal	Mr.R Sugumaran
17.	Comp App (AT) (CH) (Ins) No. 348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor and Promoter, Sri Venkatram Spinners Pvt. Ltd. Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt. Ltd. & 4 Ors.	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2

18.	Comp App (AT) (CH) No. 51/2021	P Obul Reddy & 4 Ors Vs Rayen Steels Pvt. Ltd. & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1 Mr. NP Vijaykumar- R2-R4 R8 R11-18 Mr. Chandramouli Prabhakar- R6 R7 R9
19.	Comp App (AT) (CH) (Ins) No. 412/2022	SR Shriraam Shekher, Liquidator of RLS Alloys Pvt. Ltd. Vs The Goods and Services Tax Dept. & Anr.	Mr. Ramaswamy Meyyappan	Mr. B Vijay
20.	Comp App (AT) (CH) (Ins) No. 334/2023 For Stay IA No.1013/2023 Interim Injunction IA No. 253/2024	G. Subramaniam Vs Dr. SR Shriraam Shekar, Liquidator of RLS Alloys Pvt. Ltd.& 3 Ors.	Mr. Praveen Purohit	Mr. Ramaswamy Meyyappan- R1 Mr. B Vijay- R2
21.	Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024	Vijaya Hospitality and Resorts Ltd. Vs Saira Thampi Krishna & 9 Ors	Mr. CV Shailandran	
22.	Comp App (AT) (CH) No. 62/2024 For Stay IA No. 880/2024	Beena Thomas Vs Mohamed Biju & 2 Ors	Mr. Pranava Charan	Mr. Mohan Pulickkal R1- R3
23.	Comp App (AT) (CH) (Ins) No. 117/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024	Reena Paul Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
24.	Comp App (AT) (CH) (Ins) No. 118/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024	KG Paul Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
25.	Comp App (AT) (CH) (Ins) No. 119/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024	Mathew John Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
26.	Comp App (AT) (CH) (Ins) No. 120/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024	John Zachariah Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
27.	Comp App (AT) (CH) (Ins) No. 121/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024	Annu Mathew Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
28.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
29.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2

30.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024 Comp App (AT) (CH)	Annu Mathew Vs Jasin Jose & Anr. WITH John Zacharia	Mr. Avinash Krishnan Ravi Mr. Avinash Krishnan	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2 Mr. Ashwin Shanbhag
31.	(Ins) No. 188/2024 For Stay IA No. 507/2024	Vs Jasin Jose & Anr. WITH	Ravi	R1 Mr. Keerthikiran Murali R2
32.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
33.	Comp App (AT) (CH) (Ins) No. 400/2024 For Stay IA No. 1089/2024	Raiz Bashirudeen Vs Tata Capital Financial Services Ltd. WITH	Mr. Pradeep Joy	Mr. Abraham Joseph Markos
34.	Comp App (AT) (CH) (Ins) No. 401/2024 For Stay IA No. 1090/2024	Dr. Badri Prasad Vs Tata Capital Financial Services Limited & Anr.	Mr. Pawan Jhabakh	Mr. Abraham Joseph Markos R1
35.	Comp App (AT) (CH) (Ins) No. 06/2025 For Stay IA No. 26/2025 For Exemption IA No. 28/2025 For Additional docs IA No. 29/2025	K. Sivalingam, RP of NCS Sugars Ltd. Vs The Competent Authority cum Deputy Collector, Mumbai & 7 Ors.	Mr. Y Suryanarayana	Mr. Menon- R3
36.	Comp App (AT) (CH) (Ins) No. 87/2025 For Additional Docs. IA No. 248/2025 For Exemption IA No. 249/2025	Popular Agro Products Vs Citly Foods Ltd.	Mr. Riyanshu Agarwal	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	TA (AT) No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors.	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
38.	TA (AT) No. 170- 171/2021 (Comp App (AT) (Ins) No. 1094-1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Athiban Vijay	Mr. Sanjay Gupta- R1 Mr. Arun Karthik Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
39.	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj

40.	Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
41.	Comp App (AT) (CH) No. 52/2022	SC Dakshinamurthy Proprietor of Sethu Transports Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Subramaniam Raja	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
42.	Comp App (AT) (CH) No. 131/2022 For Stay IA No. 1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Suspended Director of Thiru Arooran Sugars Ltd. Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Parthasarathy	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
43.	Comp App (AT) (CH) No. 57/2023 For Stay IA No. 677/2023 To implead IA No. 5/2024 Delay in representation IA No. 674 & 676/2023	The Tamil Nadu Sugarcane Farmers Association Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
44.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP & Head - Monitoring Committee in the matter of Empee Distilleries Ltd & Anr.	Mr. K Gaurav Kumar, PCS	Ms. M Savitha Devi R1 Mr. Avinash Krishnan Ravi R2
45.	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	VV Raghupathi Rao Vs Bank of Maharashtra & Anr	Mr. TVL Narasimha Rao	Mr.T Ravichandran R1
46.	Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors	Dr.KS Ravichandran, PCS	Mr. Bijoy P Pulipra R1- R8 Mr. Ajakumar-R10- R12 Mr. EK Kumaresan R16 R17
47.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589, 974, 1047/2024 To Vacate Stay IA No. 436/2025	Abhijit Bhattacharjee, Suspended Director of the Corporate Debtor Lumiford Pvt. Ltd. Vs COSR Ventures & Anr	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Mr. Amir Bavani- R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By the order of Hon'ble Member (Judicial)

Chennai Bench

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